Annexure – C

Name of the corporate debtor: STEELERA ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP:16.11.2022; List of creditors as on:

List of operational creditors (Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount | Amount of any | | Amount | |
|------------|---------------------------------|---------------------------|-------------------|---------------------------|--------------------------|-------------------------------------|-----------------------------------|------------------------------|--------------------------|----------------|-----------------|-------------|---------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | of continge | mutual dues, | , | of claim under verificatio n | Remarks, if any |
| 1 | Dy.Commissioner of State Tax | 02-12-2022 | 98,36,614 | 1 98366141 | Operational Creditors | - | - | NO | - | - | - | - | - | Statutory Dues - Operational Creditor |
| 1 | Income Tax Department-TDS | 24-03-2023 | 1,23,380 | | Operational Creditors | - | - | NO | - | - | - | 1,23,380.00 | _ | Claim was filed beyond 90 days of CIRP date which is 16-11-22 |

